NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 91/16	TP 54/17	Hearing	433(e) / 433(f)	ETA Engineering Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd.

NAME (IN CAPITAL) SL.

& PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

1. R.U. Beveli' few RSM few HO110 & Holly. few Resp1. 9448844554.

Counsel for petitioner is present. Counsel for respondents is also present. Counsel for petitioner has already filed Form No.5 along with Annexures. Registry to check and put up. Counsel for respondent requests time to file objections.

List it on 21.08.2017.

MEMBER (J)

MEMBER (T)

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